



Central Administrative Tribunal Principal Bench, New Delhi

R.A. No.71/2020 in O.A. No.3482/2019
With

R.A. No.72/2020 in O.A. No.3499/2019
R.A. No.73/2020 in O.A. No.3484/2019
R.A. No.74/2020 in O.A. No.3490/2019
R.A. No.75/2020 in O.A. No.3496/2019
R.A. No.76/2020 in O.A. No.3500/2019
R.A. No.77/2020 in O.A. No.3491/2019
R.A. No.78/2020 in O.A. No.3498/2019
R.A. No.79/2020 in O.A. No.3487/2019
R.A. No.80/2020 in M.A. No.3497/2019

Friday, this the 11th day of December, 2020

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

R.A. No.71/2020

Dr. Pratibha Arora,
Post Ayurvedic Vaid, Group A
w/o Sh. Gurubachan Lal Arora
aged about 52 years
r/o C-103, New Jyoti Apartment
Plot No.27, Sector 4
Dwarka, Delhi – 110 078

R.A. No.72/2020

Dr. Saroj Bala
Post Ayurvedic Vaid, Group A
w/o SH. Tilak Raj
r/o Flat No.10/71, 1 Floor Front Side
Subhash Nagar, West Delhi – 110 027

R.A. No.73/2020

Dr. Bhavnesh Dargan
Post Ayurvedic Vaid, Group A
w/o Sh. Ajay Dargan
aged about 50 years

r/o House No.302, Sector 31, Faridabad
Haryana 121003



R.A. No.74/2020

Dr. Seema Syed
Post Ayurvedic Vaid, Group A
w/o Sh. Nasir Khan
aged about 45 years
r/o R-169/1, Ramesh Park
Delhi – 110 092

R.A. No.75/2020

Dr. Vandana Lamba
Post Ayurvedic Vaid, Group A
w/o Dr. Sushil Kumar Lamba
aged about 46 years
r/o Flat No.531, Royal Residency Society
Plot N.5, Dwarka
Sector-9, Delhi – 110 075

R.A. No.76/2020

Dr. Kamlesh Singla
Post Ayurvedic Vaid, Group A
w/o Dr. Ajit Kumar Singla
aged about 51 years
r/o Flat No.1, Type 4
DCP South Office Complex
Hauz Khas, New Delhi – 110 016

R.A. No.77/2020

Dr. Pawan Kumar
Post Ayurvedic Vaid, Group A
s/o J S Verma
aged about 50 years
r/o RZ-88/345, Gali No.12
Mohan Nagar, Pankha Road
Delhi – 110 046

R.A. No.78/2020

Dr. Rachna Srivastava
Post Ayurvedic Vaid, Group A
w/o Sh. Mahendra
aged about 53 years

r/o D-64 B Sector 26
Noida – 201301 Uttar Pradesh

R.A. No.79/2020

Dr. Devender Kumar
Post Ayurvedic Vaid, Group A
s/o Sh. Tara Chand
aged about 50 years
r/o 2/57, Patel park
Bahadurgah, District Jhajjar,
Haryana 124 507

R.A. No.80/2020

Dr. Aparna Sharma
Post Ayurvedic Vaid, Group A
w/o Dr. Rajeev Sharma
aged about 50 years
r/o C-2A/110, Janakpuri,
New Delhi -110 058

(Mr. Sanjoy Ghose, Advocate)

.. Applicants

Versus

South Delhi Municipal Corporation
Through its Commissioner
Dr. S P M Civic Centre, Minto Road
New Delhi – 110 002

(Mr. D S Mahendru, Advocate)

.. Respondent

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

This batch of Review Applications is filed with a prayer to review a common order dated 10.02.2020 in O.A. No.3482/2019 and batch.

2. We heard Mr. Sanjoy Ghose, learned counsel for applicants and Mr. D S Mahendru, learned counsel for respondent, through video conferencing.

3. In the batch of O.As., the relief claimed by the applicants was for regularization of their services as Medical Officer (Ayurveda). The fact that the applicants approached the Hon'ble High Court of Delhi earlier by filing W.P. No.4787/2004 and batch and a relief of particular nature was granted, was taken note of. It was mentioned that the applicants were granted the relief in connection with their claim for regularization, no fresh adjudication can be undertaken.

4. Learned counsel for applicants is not able to point any factual mistake or error apparent on the face of record. The R.As. are accordingly rejected. There shall be no order as to

(A. K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

December 11, 2020
/sunil/jyoti/sd

